

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## CORRIGENDUM

**DATED: ALLAHABAD: January 17, 2008**

**No. 15 /JR(S)/2008**

The word Kaisarbagh sitting at Bahraich in the Court's notification Nos. 13/JR(S)/2008 and 14/JR(S)/2008 dated 17.1.2008 be read as Kaisarganj sitting at Bahraich.

**BY ORDER OF THE COURT,**

**Sd/-  
(VIRENDRA KUMAR DIXIT)  
REGISTRAR GENERAL**

**No. 20 /JR(S)/2008 Dated: Allahabad : January 17, 2008**

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judges, Agra & Bahraich. (Information available on E-mail).
8. Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
9. The Registrar (Confidential), High Court, Allahabad.
10. The Joint Registrar (Inspection), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judges, Agra & Bahraich. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(VIRENDRA KUMAR DIXIT)  
REGISTRAR GENERAL**